



**HIGH COURT LEGAL SERVICES COMMITTEE: ORISSA: CUTTACK.**

**NOTICE**

No.....155...../Dtd...04/04/2024

The 2<sup>nd</sup> National Lok Adalat, 2024 is scheduled to be held in the High Court premises on Saturday the 11<sup>th</sup> day of May, 2024 under the aegis of National Legal Services Authority, New Delhi, in association with the Odisha State Legal Services Authority, Cuttack and the High Court Legal Services Committee, Orissa, Cuttack. The following matters will be taken up for disposal in the aforesaid National Lok Adalat, 2024.

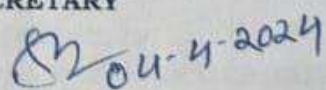
- (I) Criminal Compoundable Matters
- (II) N.I. Act U/s.138 Matters
- (III) Bank Matters (Relating to SARFAESI Act.)
- (IV) Electricity & Water Bill Matters
- (V) Matrimonial Matters
- (VI) Land Acquisition Matters
- (VII) Revenue Matters (pending in District Courts and High Court only)
- (VIII) MACA & F.A.O Matters (Relating to Motor Accident Claim Appeals)
- (IX) Service Matters (Relating to pay, Allowances and Retiral Benefits)
- (X) Other Civil Matters (Rent, Easmentary rights etc.)

The learned counsels desirous of getting their matters settled before the aforesaid Lok Adalat, may submit Mention Memos before the High Court Legal Services Committee, **At 1<sup>st</sup> Floor of the 2<sup>nd</sup> Extention Building of the Orissa High Court (In front of Convention Hall)** on all working days between **10.00 A.M. to 5.00 P.M.** latest by **15.04.2024**. Concerned Judicial Sections of the Court are also requested to send the records to the office of Lok Adalat (H.C.L.S. Committee) as per Memo/list received at their end latest by **18.04.2024**.

SECRETARY

Dated 04.04.2024

Cuttack

  
HIGH COURT LEGAL SERVICES COMMITTEE  
ORISSA, CUTTACK